THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

No. HCM.II/333/2013/2048 Dated, Shillong 1st October, 2014

Hon'ble the Chief Justice (Acting), High Court of Meghalaya in exercise of power under Rule 7 (B) (5) of the High Court of Meghalaya Rules 2013 is pleased to transfer and post Shri. Daniel S. Marbaniang, Judicial Magistrate, West Garo Hill, Tura as Musiff / Judicial Magistrate, West Khasi Hills District, Nongstoiñ.

The Officer is to hand over charge and joined Office at the earliest and not later than 10 (Ten) days from the date of this order.

By Order,

REGISTRAR GENERAL